

STATEMENT

Sl. No.	Name of the formulation	Strength	Pack size	Price (Rs.)
EACH TAB. CONTAINS				
1.	NALIDIXIC ACID TABS.	NALIDIXIC ACID	500MG	4's AL/BLS 12.18
2.	NALIDIXIC ACID TABS.	NALIDIXIC ACID	500MG	10's AL/BLS 30.14
3.	NALIDIXIC ACID + METRONIDAZOLE TABS.	NALIDIXIC ACID METRONIDAZOLE	300MG 200MG	10's AL/BLS 21.00
4.	NALIDIXIC ACID + METRONIDAZOLE TABS.	NALIDIXIC ACID METRONIDAZOLE	300MG 200MG	6'S AL/BLS 12.70
EACH 5ML CONTAINS				
5.	NALIDIXIC ACID + METRONIDAZOLE SUSP	NALIDIXIC ACID METRONIDAZOLE	150MG 100MG	30ML BOTT. 10.54
6.	NALIDIXIC SUSP.	NALIDIXIC ACID	300MG	30ML BOTT. 14.68
7.	NALIDIXIC SUSP.	NALIDIXIC ACID	300MG	60ML BOTT. 26.86

[Translation]

Oilseeds Cultivation

5051. SHRI NAMDEO DIWATHE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to increase the area of land under the oilseeds cultivation in the State of Maharashtra;

(b) if so, the steps taken in this regard; and

(c) the targets fixed for the Eighth Five Year Plan period and achievements made against them?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) Yes, Sir. The production strategy of Oilseeds spells out the area increase programmes through sequential cropping, inter-cropping, replacement of low economy crops and as substitute crops in problematic areas/situations under different oilseed crops. To encourage higher area coverage, a Centrally Sponsored Oilseeds Production Programme (OPP) is under implementation in the State of Maharashtra.

(c) The targets fixed for the production of Oilseeds in the State and the achievements made during the Eighth Five Plan are indicated below:

(lakh tonnes)

S.No.	Year	Production targets	Production achievement
1.	1992-93	17.00	17.72
2.	1993-94	18.00	23.46
3.	1994-95	19.00	18.14
4.	1995-96	22.00	21.10
5.	1996-97	21.15	Awaited

[English]

Construction of Border Road

5052. COL. SONA RAM CHOUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present policy of the Government to seal the Indo-Pak border running along Barmer, Jaisalmer, Bikaner and Sri Gangangar of Rajasthan, to stop anti-National activities and smuggling of arms and ammunitions and the action taken by the Government in this regard;

(b) whether there is any Policy for construction of roads network along Barmer and Jaisalmer districts of Rajasthan;

(c) if so, the details thereof;

(d) the total expenditure incurred on the construction of roads in the border districts of Barmer and Jaisalmer during the last three years alongwith the total allocation made and funds surrendered during each of the last three years;

(e) the reasons for the surrender of funds;

(f) whether the State Government is diverting the funds allocated and earmarked for Border Roads to other items like construction of residential houses, offices and welfare centres at the District headquarters of Barmer and Jaisalmer; and

(g) if so, the details of such assets created and amount spent thereon during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) For effective policing of the border, concerted action to check infiltration/exfiltration and smuggling of arms and ammunition, a decision has already been taken to fence/flood lit the Indo-Pak border in Rajasthan. Out of the 1035 Kms. of border, nearly 720 Kms. has already been fenced/flood lit and about 276 Kms. will be fenced by December, 1998. For remaining 39 Kms., feasibility studies are being carried out.

(b) to (g) For fulfilment of the objectives indicated above, a decision was taken to construct 150 Kms. of border road in Shahgarh Bulge Area of Jaisalmer District of Rajasthan. The road has since been completed. During the last three years, the position regarding the budget provision for roads, expenditure incurred and savings are as under:

	Budget provision	Expenditure incurred	Saving/ Excess
1993-94	0.30	3.96	(+) 3.60
1994-95	9.00	5.39	(-) 3.61
1995-96	3.00	3.88	(+) 0.88

During 1994-95, there was a saving due to slow pace of work. The State Government cannot divert these funds earmarked for roads since the work is being carried out directly by Central Public Works Department with the funds provided by the Central Government.

Eco-Friendly Technologies

5053. SHRI MADHAVRAO SCINDIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the steps have since been taken in pursuance of the Global Environment Convention to adopt the eco-friendly technologies and for the treatment of polluting elements particularly in respect of the chemical and fertilizer industries;

(b) the expenditure incurred so far in this connection, year wise; and

(c) the progress made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) to (c) The Government has not signed any convention by the name "Global Environment Convention". There is a proposal to set up an Indian Centre for Promotion of Cleaner Technologies with a two million dollars grant-in-aid from the World Bank for the

purpose of assisting in collection, collation, and dissemination of information on clean technologies.

[Translation]

Betala National Park

5054. SHRI BRAJ MOHAN RAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the Sanctuaries and National Parks where Tiger Projects at undertaken;

(b) the number and the genes of the tigers in Tiger Project at Betala National Park; and

(c) the details regarding the number of tigers in the Betala National Park?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) A list of Tiger Project areas indicating the National Parks and Sanctuaries covered by them is given in enclosed statement.

(b) and (c) According to 1995 Tiger Census, there are 47 tigers in Palamau Tiger Reserve which covers Betala National Park and Betala Wildlife Sanctuary. Out of these, 30 tigers are reported in Betala National Park. Genetically, these tigers belong to the species *Panthera tigris tigris*.

STATEMENT

List of Tiger Reserves comprising National Parks and Sanctuaries

S. No.	Name of the Tiger Reserves	Name of National Park	Name of Sanctuary
1	2	3	4
1.	Bandipur (Karnataka)	Bandipur N.P.	—
2.	Corbett (Uttar Pradesh)	Corbett N.P.	—
3.	Kanha (Madhya Pradesh)	Kanha N.P.	—
4.	Manas (Assam)	Manas N.P.	Manas W.L.S.
5.	Melghat (Maharashtra)	Gugamal N.P.	Melghat W.L.S.
6.	Palamau (Bihar)	Betala N.P.	Betala W.L.S.
7.	Ranthambhore (Rajasthan)	Ranthambhore N.P.	Keladevi W.L.S.
8.	Simlipal (Orissa)	Simlipal N.P.	Simlipal W.L.S.
9.	Sunderbans (West Bengal)	Sunderban N.P.	Sajnekhali W.L.S.
10.	Periyar (Kerala)	Periyar N.P.	Periyar W.L.S.
11.	Sariska (Rajasthan)	Sariska N.P.	Sariska W.L.S.
12.	Buxa (West Bengal)	Buxa N.P.	Buxa W.L.S.
13.	Indravati (Madhya Pradesh)	Indravati N.P.	—
14.	Nagarjunsagar (Andhra Pradesh)	—	Nagarjunsagar W.L.S.
15.	Namdapha (Arunachal Pradesh)	Namdapha N.P.	—
16.	Dudhwa (Uttar Pradesh)	Dudhwa N.P.	Kishanpur W.L.S.
17.	Kalakad-Mundanthurai (Tamil Nadu)	—	Kalakad W.L.S. Rs. Mundanthurai W.L.S.
18.	Valmiki (Bihar)	Valmiki N.P.	Valmiki W.L.S.